

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11326-11327/2025

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

BHANU PRATAP SINGH

Respondent(s)

[ONLY I.A. NO. 284158/2025 IS LISTED UNDER THIS ITEM]

Date : 17-02-2026 These appeals were circulated today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

For Respondent(s) : Mr. Arjun Aggarwal, AOR (Mentioned by)

UPON circulation the Court made the following
O R D E R

List IA No. 284158/2025 alongwith appeals on the notified i.e. 11th March,
2026.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)